

Tarsem Singh Vs State of Haryana and Others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Sept. 20, 2012

Hon'ble Judges: Vijender Singh Malik, J

Bench: Single Bench

Advocate: Vikas Singh, for the Appellant;

Final Decision: Dismissed

Judgement

Vijender Singh Malik, J.

Learned counsel for the petitioner wishes to withdraw the petition at this stage. Dismissed as withdrawn.